

Unauthorised manufacture of drugs by German Remedies

815. SHRI HUSEN DALWAI: Will the Minister of CEMICALS AND FERTILIZERS be pleased to state;

(a) whether it is a fact that German Remedies did not have any authority under (D&R) Act for the manufacture of Complamina Retard Tablets and obtained COB licence on the basis of Complamina plain tablets for which the company possess registration with DGTD;

(b) whether it is also a fact that this company applied for re-endorsement of capacity of this item under 1982 Policy, if so, what was the original capacity, licence number and what is the capacity endorsed;

(c) whether it is also a fact that this company has installed huge plant and machinery without the permission of Government and created unauthorised capacity; if so, what was its original total value of plant and machinery and what is the present value; and

(d) whether any verification was done in regard to plant and machinery before allowing re-endorsement of capacity; if so, what are the details in this regard and if not, what are the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) M/s German Remedies hold DGTID registration granted in July, 1966 and industrial expansion granted in April 1973 for manufacture of Complamina tablets, which are based in bulk Xantinol Nicotinate. Complamina retard is the name given to tablets of higher strength of the same bulk drug. Complamina retard tablets is covered under Industrial Licence No. IL; S 21(77) dated 1st February, 1977 within the composite capacity of 1335 lakhs per annum. Its capacity has been re-endorsed corresponding to the bulk drug requirement of 9988.15 kgs. per annum under the Policy of re-endorsement of capacity of April 1982.

(c) According to the company, the original value of the bulk drug plant was Rs. 6.95 lakhs. The value as on 31st December, 1983 was 78.83 lakh rupees. Similar

information in respect of formulation plant has not yet been received and without analysis of complete information, it cannot be concluded whether the company has installed plant and machinery substantially in excess of the permissible levels.

(d) Verification of Plant and Machinery has not been done since the Policy of Re-endorsement of Capacity does not envisage such verification.

Import of Raw Materials by German Remedies

816. DR. MOHD. HASIM KIDWAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 933 given in Rajya Sabha on the 7th May 1984 regarding price of sulphemoxol and state:

(a) whether it is a fact that German Remedies are importing most of the raw materials from their principals and such imports not only involve over-invoicing but also involve payment of commissions to the foreign National Managing Director of the company;

(b) since when the Managing Director is in India and when he is expected to leave the country;

(c) what is the commission earned with details of activities by this foreign national during the last three years, year-wise; and

(d) what are the imports of this company from their principals and their associates during the last three years, year-wise with name of items, quantity of each, CIF price of each consignment?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) A statement showing the imports of raw materials made by M/s. German Remedies Limited from their principals and others during the last three years, year-wise is attached. No instance of over-invoicing has come to the notice of my Ministry.

(b) Mr. HJ Voss is with M/s. German Remedies Limited since 20th January, 1953, his term of appointment expired on 1st April, 1984 and is yet to be further extended by the Department of Company Affairs.

(c) Information regarding any commission earned and the activities from which it was earned during the last three years, year-wise is being collected and would be laid on the table of the Rajya Sabha.

Statement

Sl. No.	Name of the Raw Materials	Source of import	Quantity imported kg.	CIF Value Rs.
1	2	3	4	5
1981 :				
1	Androstanolone	Hess & Co., West Germany	200	15,98,496
2	Fluocortolone & Fluocortolone Caproate	Hess & Co., West Germany	10	6,39,343
3	Nor Ethisterone	"	100	18,08,719
4	Nor Ethisterone Acetate BP	"	54	9,65,210
5	Nor Ethisterone BP	"	15	27,084
6	Norgestrel	Hess & Co., West Germany	23	15,88,096
7	Ethinyl Oestradiol	"	1	21,923
8	Cortex Frangulae	"	4000	67,092
9	Oestradiol Vajerate	Hess & Co., West Germany	7	1,98,418
10	Dipyridamole	Laboratories Fher, Spain & others	1670	51,93,371
11	Hyoscin-N-Butylbromide	"	145	13,51,188
12	Orciprenaline Sulphate	Krivel GmbH, West Germany	453.249	10,96,166
13	Pyridin-2-aldehyde	Anasco GmbH, West Germany	200	2,14,012
14	Soluble Casein	Beecham Wulfring GmbH & Co. KG, West Germany (Collaborator)	3000	1,69,560
15	Oxyfedrine Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	200	26,95,591
16	Isothipendyl Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	20	53,354
17	Papaverin Hcl	Medimpex, Hungary & Recordatti, Italy	200	76,026
18	Pip zethate Hcl.	Chemiewerk Homburg West Germany (Collaborator)	450	6,28,600

1	2	3	4	5
19	Xipamid	"	200	7,11,595
20	Butinol Solution 55%	BASF, West Germany	123360	37,38,962
21	Imidazole	Nordmark Werke GmbH, West Germany (Collaborator)	1000	79,073
22	Pancreatin 8 x NF	Knoll A G/-Nordmark Werke GmbH, West Germany (Collaborator)	550	1,54,171
23	Stomach Extract (30 PU/gm)	"	650	1,00,348
24	Stomach Extract (75 PU/gm)	"	300	90,156
25	3,4,5, Trimethoxy Benzal- dehyde	Oce Andeno B.V. Holland	2000	3,25,837
26	Vitamin B6	Roche/E.Merck, West Germany	300	2,79,788
27	Theophylline IP/BP	Boehringer Ingelheim Zentrale GmbH, West Germany (Collaborator)	18000	15,28,514

1982 :

28	Androstanolone	Hess & Co., West Germany	100	782,473
29	Cortex Frangulae	"	19000	373,473
30	Estradiol Valerate	Hess & Co., West Germany	5	207,614
31	Ethinyl Estradiol IP/BP/USP	"	1	21,478
32	Fluocortolone	"	4	254,781
33	Fluocortolone Caproate	"	4	254,781
34	Hydroxy Progesterone Caproate	"	50	453,660
35	Nor Ethisterone BP	"	89	1,476,334
36	Nor Ethisterone Acetate	"	1	16,430
37	Nor Ethisterone Acetate	Hess & Co., West Germany	86	1,430,207
38	Norgestrel	"	18	1,291,730
39	Dipyridamole	Laboratories Fher, Spain	1990	6,674,702
40	Hypocin-N-Butylbromide	"	290	2,832,891
41	Orziprenaline Sulphate B.P. (I)	Keitel GmbH, West Germany	440	1,091,027

1	2	3	4	5
42	Oxedrine Tartrate	Boehringer Ingelheim Zentrale GmbH, West Germany (Collaborator)	35	37,658
43	Pyridine-2-Aldehyde	Anasco GmbH, West Germany	400	167,890
44	Gasein	Beecham Wulffing GmbH & Co. XG, West Germany (Collaborator)	4000	259,755
45	Digoxin BP/IP	Glenns Chemicals GmbH, West Germany	1	48,676
46	Isotlipendyl Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	180	558,215
47	Oxyfedrine Hcl.	"	190	2,400,305
48	Papaverine Hcl.	Medimex, Hungary & Recordatti, Italy	100	36,172
49	Pipazethate Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	550	800,839
50	Xipamid	Chemiewerk Homburg, West Germany (Collaborator)	100	371,263
51	Butinol Solution 55%	BASF, West Germany	103740	3,439,234
52	Imidazole	Nordmark Werke GmbH, West Germany (Collaborator)	3500	302,114
53	Pancreatin 8 NF	Xnoll A.G./Nordmark Werke GmbH, West Germany (Collaborator)	300	88,163
54	Stomach Extract (75 PU/gm)	"	500	153,525
55	Stomach Extract (30 PU/gm)	"	300	88,163
56	3,4,5, Trimethoxy Benzaldehyde	Onco Andeno B.V., Holland	7000	1,941,172
57	Vitamin B6	Roche/E. Merck West Germany	975	353,627
58	Vitamin B12	Roche, Switzerland; Medimex, Hungary	4	175,827
59	Theophylline	Boehringer Ingelheim Zentrale GmbH, West Germany (Collaborator)	31000	2,768,645
1983 : 60	Enradial Valerate	Hess & Co., West Germany	3	130,267

1	2	3	4	5
61	Ethinyl Estradiol IP BP/SUP	Hess Co' West Germany	3	65,741
62	Flucortolone	"	4	261,212
63	Flucortolone G-proate	"	2	132,349
64	Hydroxy Progesterone G-proate	"	180	1,354,795
65	Norethisterone BP	"	115	1,971,678
66	Norethisterone Acetate	"	5	84,578
67	Norgestrel (M-20)	"	31	2,271,645
68	Testosterone Enanthate	"	18	96,001
69	Dipyridamole	Laboratorios Fler, Spain	1300	4,491,060
70	Hyoscine-N-Bromide	"	200	2,165,574
71	Orciprenaline Sulphate BP(1)	Kröner GmbH, West Germany	150	556,654
72	Oxedrine Tartrate	Boehringer Ingelheim Ludwigshafen West Germany	20	22,333
73	Pyridine-2-Alcohol	Amisco GmbH, West Germany	350	152,101
74	Cascien	Boehringer-Wolfing GmbH, & Co. KG, West Germany	500	530,101
75	Digoxin BP/IP	Chemie-Compagnie Is GmbH, West Germany	1	1,112
76	Isothip	Chemiewerk Homburg West Germany	170	542,179
77	Oxyfedrine Hcl.	"	290	3,758,007
78	Papaverine Hcl.	Medimpex, Hungary & Recordati, Italy	200	33,731
79	Pirazethate Hcl.	Chemiewerk Homburg, West Germany	450	674,121
80	Xipamid	"	120	481,504
81	Pancreatin 8 NF	Knoll AG/Nordmark Werke GmbH West Germany	450	151,765
82	Stomach Extract (75PU/gm)	"	50	19,703
83	Stomach Extract	Knoll AG/Nordmark Werke GmbH, West Germany	450	134,003
84	3,4,5-Trimethoxy Benzaldehyde	Dee Andeno B.V. Holland	1000	214,362

1	2	3	4	5
85	Vitamin B6	Roche/E. Merck, West Germany	1000	362,145
86	Theophylline	Boehringer Ingelheim Zentrale GmbH, West Germany	33000	2,941,275
87	Theophylline from		6000	450,088
88	Theophylline from China			
89	Androstanolone	Hess & Co., West Germany	100	790,839
90	Cortex Frangulae	"	11000	383/889

Special Tribunals for Rehabilitating Bonded Labour

817. SHRI SANTOSH KUMAR SAHU:
Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government of India are considering any proposals to set up special Tribunals in problem-prone areas for identifying and rehabilitating the bonded labour in various parts of the country; and

? (b) if so, the details regarding the scope and extent of their functioning with special reference to the child labour and their rehabilitation?

by formulators can be drawn.

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):

(a) No, Sir.

(b) Does not arise.

Verification of Membership of Trade Unions

818. SHRI CHIMANBHAI MEHTA:
Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) what are the criteria, rules and procedures for the verification of membership of various trade unions, federations as

ciations of the Public and Private Sector Undertakings, Government employees of the country;

(b) when the last verification was made of such membership;

(c) what are the details in this regard;

(d) when the fresh verification is likely to take place;

(e) whether Government contemplate any change in the verification rules and criteria; and

(f) if so, the details thereof and not, what are the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):

It is presumed that the question relates to the verification of membership of Central Trade Union Organisations

(a) to (f) Verification of membership of these Organisations as on 31st December, 1980 conducted on the basis of the procedure contained in the letter dated 6th October, 1981 (copy enclosed) has since been complied. [See Appendix CXXXI, Annexure No. 19]. The results are under finalisation. Preparations are under way for commencing the process of new verification of membership as on 31st